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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 475/2019 & I.A. 15752/2019 I.A. 15753/2019 I.A. 901/2020 I.A. 447/2021

MOON LIGHT PROP BUILD PVT. LTD.Petitioner

Through: Mr. Krishnendu Datta, Sr. Adv with

Ms. Shivambika Sinha, Ms. Nimita

Kaul, Mr. Akhil Nene, Advs.

versus

HORIZON CREST INDIA REAL ESTATE & ORS.Respondents

Through: Mr. Saurav Agrawal, Ms. Akshita

Totla and Ms. Kavya Kumar Nain,

Advs.

+ OMP (ENF.) (COMM.) 41/2021

HORIZON CREST INDIA REAL ESTATE AND ORS

.....Decree Holders

Through: Mr. Saurav Agrawal, Ms. Akshita

Totla and Ms. Kavya Kumar Nain,

Advs.

versus

MOON LIGHT PROPBUILD PVT LTDJudgement Debtor

Through: Mr. Krishnendu Datta, Sr. Adv with

Ms. Shivambika Sinha, Ms. Nimita

Kaul, Mr. Akhil Nene, Advs.

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 12.12.2024

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Since the Hon'ble Judge is sitting in a special Division Bench with Hon'ble Ms. Justice Prathiba M. Singh for specially assigned matters during the post lunch session, this matter could not be called out.

List on 11.02.2025.

BY ORDER

COURT MASTER

DECEMBER 12, 2024/hp

Click here to check corrigendum, if any